

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/3392 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 23rd May, 2022.

Sub:- Casual leave.

Ref:- Your letter No. DJKA/3684/2022 Dated 20th May, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.05.2022**, has been granted. The Addl. Sessions Judge cum Special Judge (POCSO), Kamrup, in her absence Addl. District & Sessions Judge, Kamrup would be in charge of your Court and office during your absence.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/3393 /A, dated , 23-05-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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